NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 118(ND)15 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE COMPANY: M/s. R.K. Gupta & Anr. V/s. Sh. Suresh Manchanda & Ors. M/s. Markettimes TV Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION		REPRESENTATION		SIGNATURE
1.	Abhinav	Agrihom	Adv.	Petitioner		ASS/-:
2.	A Lisha	Chopra	Company	Secrela	Respondant	Ashe

ORDER

Ms. Alisha Chopra learned counsel has appeared for the Learned Counsel for the respondent. Learned Counsel has stated that her senior Counsel is indisposed today. In view of the submissions made by Ms. Alisha Chopra, the matter is adjourned and shall come up for arguments on 29th Sept 2016.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

Sd1-